

Shri Raghavaiah : What are the terms and conditions of service of the new force?

Shri Alagesan : All these things are explained in the notification issued. The rules relating to this service have been promulgated on the 15th April.

Shri Raghavaiah : May I know whether the National Safeguarding of Security Rules apply to these staff also?

Shri Alagesan : What rules?

Shri Raghavaiah : The National Safeguarding of Security Rules. My question is whether these staff also will be there at the whim and fancy of the department?

Shri Alagesan : If the Hon. Member means the National Safeguarding of Security Rules, they apply to all services.

Shri B. S. Murthy : May I know whether it is the intention of the Ministry that in due course this Railway Security Force will replace the railway police?

Shri Alagesan : No. Formerly, this force was called the Watch and Ward section of the railway. Now, it has been named the Railway Security Force. We are also having a Bill under consideration to give this a sort of quasi-police status.

Shri Kamath : Will this newly constituted force be directly subordinate to the Railway Board or to the general manager on each railway?

Shri Alagesan : It will function under the general managers and also under the Railway Board.

Shri Kamath : Will it be immediately subordinate to the General Managers or to the Railway Board?

Shri Alagesan : There is no contradiction between the two.

Shri Raghavaiah : What is the number of officers on this?

Mr. Speaker : Order, order. The hon. Member's question was whether they will be directly under the Railway Board or under the general managers. Under whose direct control will they be working?

The Minister of Railways and Transport (Shri L. B. Shastri) : They will be directly under the Railway Board. The security Adviser will be directly under the Railway Board, and there will be a chief security officer working under each General Manager.

Indo-Japan Air Agreement

221. **Shri D. C. Sharma :** Will the Minister of Communications be pleased to state whether any bilateral agreement regarding airlines has been concluded between India and Japan?

The Deputy Minister of Communications (Shri Raj Bahadur) : The terms of a bilateral agreement between India and Japan have been settled, but there are still formalities to be completed before the agreement can be signed.

Shri D. C. Sharma : May I know whether this agreement will be signed in Hindi?

Shri Raj Bahadur : We hope so.

Shri D. C. Sharma : May I know the frequency of service between Japan and India, contemplated under this agreement which is yet to be finalised?

Shri Raj Bahadur : These matters are covered by the terms of the agreement. But broadly speaking, we may enter into a sort of what is known as the Bermuda type of agreement, which does not pre-determine the number or frequency.

Shrimati Renu Chakravartty : May I know whether it is a fact that the greatest amount of competition arises on our India-Tokyo route, and if so, what the difficulties are—I have heard that here are certain difficulties as a result of this competition—and may I also know whether the terms of the agreement will give us at least the same facilities as are given to certain other airlines which are competing along this route?

Shri Raj Bahadur : The terms of the agreement will make it possible for the Air India International to run the service as economically as possible. So far as the actual terms are concerned, as I said, it is premature for us to say anything about them before the agreement is signed formally.

Weeds Control

223. **Shri M. R. Krishna :** Will the Minister of Food and Agriculture be pleased to state :

(a) whether the persons who were sent to U.K. to study the latest techniques for controlling weeds, insect pests and plants diseases have returned after completing their course; and

(b) whether it is a fact that this course was sponsored under the Colombo Plan?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) Three out of four batches of trainees sent to Britain for this purpose have returned. The fourth batch is still under training.

(b) The course was sponsored under the Colombo Plan.